

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)/1116(CHE)/2024 in  
IA(IBC)/248(CHE)/2023

**PETITION NUMBER** : CP(IBC)/876/2020

**NAME OF THE APPLICANT** : Vijayakumari Natarajan (Liquidator)  
(Select Galva India Pvt Ltd)

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 60(5) of IBC, 2016, r/w Reg 5 r/w 32B of  
IBBI, Reg 2016

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**ORDER**

Ld. Counsel Mr. R. Prakalathan for the Petitioner.

This IA has been filed to take on record the minutes of 4<sup>th</sup> SCC Meeting. The same is taken on record subject to all just exceptions.

**IA(IBC)/1116(CHE)/2024 is accordingly disposed off.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk